

(b) if so, the action being taken in the matter?

The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis): (a) and (b). Yes, Sir; such complaints were received by the Government of India, which were referred to the Delhi Administration since the book was published within their jurisdiction. The publication has since been examined and found to be not actionable under the law.

Committee on Contempt of Courts

1501. Shri Sidheshwar Prasad : Will the Minister of Home Affairs be pleased to state:

(a) whether Government have considered the Report of the Committee on Contempt of Courts; and

(b) if so, whether they propose to bring in a suitable legislation to give effect to the recommendations and if so, when?

The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis): (a) and (b). The State Governments, Union territory Administrations, the Supreme Court and the High Courts have been invited to express their views on the Committee's recommendations. Further action will be taken on receipt of their comments.

Appointment of High Court Judges

1502. Shri P. R. Patel: Will the Minister of Home Affairs be pleased to state the names of High Court Judges appointed after 1st January, 1955 from amongst advocates?

The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis): A statement is laid on the Table of the House. [*Placed in Library. See No. LT-2086*]63.

Theft of Scooters in Delhi

1503. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that 24 scooters and two motor cycles have been stolen from different shopping centres and office areas during November, 1963 in Delhi;

(b) whether it is also a fact that the Delhi Police squad dealing with car thefts did not deal with thefts of motor cycles and scooters; and

(c) if so, the steps taken to recover the scooters and motor cycles and to check their theft in future?

The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis):

(a) 6 scooters and 3 motor cycles were stolen during November, 1963 (up to 25-11-63) from office areas and shopping centres.

(b) No, Sir. Theft of vehicles, other than cars, are investigated by the District Police.

(c) Information is flashed to all the mobile vans, neighbouring Police Stations and Border Check Posts. Particulars of the stolen vehicles are provided to the beat constables and published. Police officers and beat constables have been directed to pay special attention to places where vehicles are parked and left unattended.

National Physical Laboratory, New Delhi

1504. Shri N. R. Laskar:
Shri Ramachandra Ulaka:

Will the Minister of Education be pleased to state:

(a) whether the National Physical Laboratory, New Delhi has any positive contribution to our national defence preparation; and